

ITEM NO.47

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2757/2024

MUKUL KUMAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

IA No. 102572/2022 - EXEMPTION FROM FILING O.T.)

Date : 08-07-2024 These matters were called on for hearing today.

For Appellant(s)

Mr. Robin Khokhar, AOR

For Respondent(s)

Mr. Vishnu Shankar Jain, AOR
Mr. Parth Yadav, Adv.

Mr. Chand Qureshi, AOR
Mr. Keshav Choudhary, Adv.
Mr. Mohammad Usman Siddiqui, Adv.
Mrs. Aisha Siddiqui, Adv.
Ms. Sakina Quidwai, Adv.
Dr. Ram Kishor Choudhary, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Both respondents are duly represented.

Original records are not required.

Ld. Counsel for the appearing parties may file additional documents, if any.

Hence, process the matter for listing before the Hon'ble Court, as per rules.

SUJATA SINGH
Registrar